

ITEM NOS.13+42+46+47+48+49+  
50+51+52+53+54+55+56+57

COURT NO.13

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.10262/2025

[Arising out of impugned final judgment and order dated 30-01-2025  
in APO No. 106/2018 passed by the High Court at Calcutta]

PEPSICO INDIA HOLDINGS PRIVATE LIMITED Petitioner(s)

VERSUS

STATE OF WEST BENGAL & ORS. Respondent(s)

(IA No. 91248/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT)

WITH

SLP(C) No. 11002/2025 (XVI)

(IA No. 91431/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT, IA No. 91433/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES, IA No. 92842/2025 - PERMISSION TO FILE  
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES & IA No. 91429/2025 -  
PERMISSION TO FILE SPECIAL LEAVE PETITION)

Petition for Special Leave to Appeal (C) No.7295/2025

WITH

Diary No(s). 17992/2025 (XVI)

(IA No. 88715/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT & IA No. 88714/2025 - PERMISSION TO FILE SPECIAL LEAVE  
PETITION)

Diary No. 14920/2025 (XVI)

(IA No. 71727/2025 - APPLN FOR PERMISSION & EXEMPTION FROM FILING  
C/C OF THE IMPUGNED JUDGMENT ON IA No.70848/2025)

SLP(C) No. 11038/2025 (XVI)

(IA No. 71727/2025 - APPLICATION FOR PERMISSION, IA No. 70848/2025  
- EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT & IA No.  
70846/2025 - PERMISSION TO FILE SPECIAL LEAVE PETITION)

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 19995/2025

(IA No. 97554/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT, IA No. 97552/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES & IA No. 97558/2025 - PERMISSION TO FILE  
SPECIAL LEAVE PETITION).

WITH

Diary No.20289/2025 (XVI)

(FOR ADMISSION and I.R.)

(IA No. 97773/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT, IA No. 97771/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES & IA No. 97769/2025 - PERMISSION TO FILE  
SPECIAL LEAVE PETITION)

SLP(C) No. 10740/2025

(IA No. 96537/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT)

Diary No.20064/2025 (XVI)

(IA No. 99108/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 99111/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES & IA No. 99106/2025 - PERMISSION TO FILE SPECIAL LEAVE PETITION)

Diary No.20284/2025 (XVI)

(IA No. 99246/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 99251/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES & IA No. 99244/2025 - PERMISSION TO FILE SPECIAL LEAVE PETITION)

Diary No.20142/2025 (XVI)

(IA No. 99506/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, & IA No. 99503/2025 - PERMISSION TO FILE SPECIAL LEAVE PETITION)

Petition for Special Leave to Appeal (C) No.11008/2025

(IA No. 94323/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 94325/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES & IA No. 94320/2025 - PERMISSION TO FILE SPECIAL LEAVE PETITION)

WITH

SLP(C) No. 11009/2025 (XVI)

(IA No. 95073/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 95069/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES & IA No. 95067/2025 - PERMISSION TO FILE SPECIAL LEAVE PETITION)

SLP(C) No. 11010/2025 (XVI)

(IA No. 95716/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT & IA No. 95714/2025 - PERMISSION TO FILE SPECIAL LEAVE PETITION)

Petition for Special Leave to Appeal (C) No(s). 11005/2025

(IA No. 96130/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 96132/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES & IA No. 96129/2025 - PERMISSION TO FILE SPECIAL LEAVE PETITION)

SPECIAL LEAVE PETITION (CIVIL) Diary No.19616/2025

SPECIAL LEAVE PETITION (CIVIL) Diary No.20324/2025

(IA No. 10092/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 10093/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES & IA No. 100991/2025 - PERMISSION TO FILE SPECIAL LEAVE PETITION)

SPECIAL LEAVE PETITION (CIVIL) Diary No.20586/2025

(IA No. 100943/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 100945/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES & IA No. 100944/2025 - PERMISSION TO FILE SPECIAL LEAVE PETITION)

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 20683/2025

(IA No. 100950/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 100949/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES & IA No. 100951/2025 - PERMISSION TO FILE SPECIAL LEAVE PETITION)

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 11360/2025

(IA NO.100984-PERMISSION TO FILE ADDL.DOCUMENTS/FACTS/ANNEXURES)

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 20727/2025

(IA No. 100939/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 100938/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES & IA No. 100937/2025 - PERMISSION TO FILE SPECIAL LEAVE PETITION)

SPECIAL LEAVE PETITION (CIVIL) Diary No.20807/2025

(IA No. 100963/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 100964/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES & IA No. 100962/2025 - PERMISSION TO FILE SPECIAL LEAVE)

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 20953/2025

(IA No. 100980/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 100979/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES & IA No. 100981/2025 - PERMISSION TO FILE SPECIAL LEAVE PETITION)

Date : 22-04-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA

HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) :

Mr. Tarun Gulati, Sr. Adv.

Mr. Manish Mishra, Adv.

Mr. Joybrata Misra, Adv.

Mr. Shubh Dixit, Adv.

Ms. Dhvani Vyas, Adv.

Mr. Devansh Garg, Adv.

Ms. Avni Sharma, Adv.

Mr. Dheeraj Nair, AOR

Mr. Arvind P Datar, Sr. Adv.

For M/s. Khaitan & Co., AOR

Mr. Arvind Baheti, Adv.

Mr. Sanjeev K Kapoor, Adv.

Mr. Aakash Bajaj, Adv.

Mr. Rahul Dhanuka, Adv.

Ms. Prerona Banerjee, Adv.

Ms. Sania Abbasi, Adv.

Ms. Sreeja Chakraborty, Adv.

Mr. Rohit Dhiman, Adv.

Mr. H. D. Thanvi, Adv.

Mr. Nikhil Kumar Singh, Adv.

Mr. Achal Singh Bule, Adv.

Mr. Rishi Matoliya, AOR

Mr. S. Ganesh, Sr. Adv.

Mr. Sanjeev K Kapoor, Adv.  
Mr. Arvind Baheti, Adv.  
Mr. Aakash Bajaj, Adv.  
Mr. Rahul Dhanuka, Adv.  
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Ms. Sania Abbasi, Adv.  
Ms. Sreeja Chakraborty, Adv.  
Mr. Rohit Dhiman, Adv.  
For M/s. Khaitan & Co., AOR

Mr. Balbir Singh, Sr. Adv.  
Mr. Rupinder Sinhmar, Adv.  
Mr. Karan Sachdev, Adv.  
Ms. Shivali Shah, Adv.  
Mr. Naman Tandon, AOR

Mr. Saurabh Bagaria, Adv.  
Ms. Komal Mundhra, AOR  
Mr. Rites Goel, Adv.  
Mr. Indranil Banerjee, Adv.  
Mr. Saurabh Agrawal, Adv.  
Mr. Aniket Bhattacharyya, Adv.  
Mr. Rishay Raj, Adv.  
Mr. Ashutosh Singh Rana, Adv.

Mr. Kamaldeep Dayal, Adv.  
Mr. Mahesh Agarwal, Adv.  
Mr. Rishi Agarwal, Adv.  
Mr. Avishkar Singhvi, Adv.  
Mr. Victor Das, Adv.  
Mr. Vipul Singh, Adv.  
Ms. Anvesha Padhi, Adv.  
Ms. Sakshi Raman, Adv.  
Mr. Himanshu Mishra, Adv.  
Mr. E. C. Agrawala, AOR

Mr. Amlan Kumar Ghosh, AOR  
Mr. Akshat Aggarwal, Adv.

Mr. Arvind Baheti, Adv.  
Mr. Sanjeev K Kapoor, Adv.  
Mr. Aakash Bajaj, Adv.  
Mr. Rahul Dhanuka, Adv.  
Ms. Prerona Banerjee, Adv.  
Ms. Sania Abbasi, Adv.  
Ms. Sreeja Chakraborty, Adv.  
Mr. Rohit Dhiman, Adv.

Mr. Kavin Gulati, Sr. Adv.  
Ms. Vanita Bhargava, Adv.  
Mr. Arvind Baheti, Adv.  
Mr. Sanjeev K Kapoor, Adv.  
Mr. Aakash Bajaj, Adv.

Mr. Rahul Dhanuka, Adv.  
 Mrs. Prerona Banerjee, Adv.  
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 Ms. Sreeja Chakraborty, Adv.  
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Mr. Saurabh Bagaria, Adv.  
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 Mr. Saurabh Agrawal, Adv.  
 Mr. Rishay Raj, Adv.  
 Mr. Ashutosh Singh Rana, Adv.

Mr. Pratyush Jhunjunwala, Adv.  
 Mr. Uttam Sharma, Adv.  
 Mr. Saurav Gupta, AOR

Ms. Komal Mundhra, AOR  
 Mr. Indranil Banerjee, Adv.  
 Mr. Aniket Bhattacharyya, Adv.  
 Mr. Saurabh Agrawal, Adv.  
 Mr. Rishay Raj, Adv.  
 Mr. Ashutosh Singh Rana, Adv.

Mr. Avra Mazumder, Adv.  
 Mr. Supratik Sarkar, Adv.  
 Mr. Ramendra Mohan Patnaik, AOR

Mr. Ankit Kanodia, Adv.  
 Mr. Ravi Bharuka, AOR  
 Mr. Rohit Agarwal, Adv.  
 Ms. Nisha Agarwal, Adv.

For Respondent(s) :

Mr. Rakesh Dwivedi, Sr. Adv.  
 Mr. Kalyan Bandopadhyay, Sr. Adv.  
 Mr. Kunal Mimani, AOR  
 Mr. Prashant Alai, Adv.  
 Ms. Afshaa Hakim, Adv.

UPON hearing the counsel the Court made the following

O R D E R

1. Mr. Arvind P. Datar, the learned Senior counsel appearing for the petitioner in Special Leave Petition(Civil) No.11002/2025 submits that there are some more Special Leave Petitions have been filed on the same subject matter which have not been listed today.
2. He requests that the Special Leave Petitions may also be listed and heard together.

3. As prayed for by Mr. Arvind P. Datar, the petitions being Diary No.19627/2025, Diary No.19933/2025, Diary No.19936/2025, Diary No.19941/2025, Diary No.19938/2025, Diary No.20236/2025, Diary No.20237/2025, Diary No.20238/2025, Diary No.20240/2025, Diary No.20575/2025, Diary No.20576/2025, Diary No.20579/2025, Diary No.20581/2025, Diary No.20582/2025, Diary No.20583/2025, Diary No.20585/2025, Diary No.20587/2025, Diary No.20709/2025, Diary No.20757/2025, Diary No.20712/2025, Diary No.20715/2025, Diary No.20717/2025, Diary No.20758/2025, Diary No.20927/2025, Diary No.20928/2025, Diary No.20929/2025, Diary No.20931/2025, Diary No.20932/2025, Diary No.20933/2025 & Diary No.20934/2025, be tagged with the main matter and listed on 29-4-2025, subject to curing of defects, if any, by the petitioners with an understanding that we will proceed with the matters.

4. Petition for Special Leave to Appeal (C) No.7295/2025, Diary No.17992/2025, Diary No. 14920/2025, Diary No. 19995/2025, Diary No.20289/2025 SLP(C) No. 10740/2025, Diary No.20064/2025, Diary No.20284/2025, Diary No.20142/2025, SPECIAL LEAVE PETITION (CIVIL) Diary No.19616/2025, Diary No.20324/2025, Diary No.20586/2025, SPECIAL LEAVE PETITION (CIVIL) Diary No. 20683/2025, SPECIAL LEAVE PETITION (CIVIL) No.11360/2025, Diary No. 20727/2025, SPECIAL LEAVE PETITION (CIVIL) Diary No.20807/2025 & SPECIAL LEAVE PETITION (CIVIL) Diary No.20953/2025 be also tagged with the main matter.

5. Interim orders to continue.

(VISHAL ANAND)  
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)  
COURT MASTER (NSH)